NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 90(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICEM-M. KUMAR

Hon'ble Member (3) Possidar

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY:

M/s . Greenline Transip Systems pvt.

V/s.

Airone Aviation Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION

SIGNATURE

2. VISHNU SHARMA Advocali J Pelssoner Shy Shung

order

Learned counsel for the Parties requested for some time to address arguments.

List for arguments on 17th October 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora)